

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 154 of 2013 &  
I.A. No. 222 of 2013**

**Dated : 2<sup>nd</sup> September, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Lanco Kondapalli Power Ltd. .... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Srivastava  
Mr. Parinay Shah**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.2 to R.7**

**ORDER**

The learned counsel for the Respondent Nos. 2 to 7 is filing the reply today after serving copy on the other side.

Post the matter for hearing on **25.09.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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